

L-base under REP policy during 1976-77 and 1977-78;

(b) whether they are licensed to manufacture Chloramphenicol from intermediate stages; and

(c) if not, what action Government propose to take for such a violation of the industrial licence?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) M/s. Boehringer Knoll Ltd. have reported that they procured 5700 kgs of L-Base during 1976-77 but they did not procure any quantity of this material during 1977-78.

(b) No, Sir.

(c) This matter came to the notice of Govt. very recently. The company are being asked to explain the circumstances in which they used imported L-Base for the manufacture of Chloramphenicol.

कानूनी व्यवस्था में सुधार

1211. श्री पुनराज : क्या त्रिधि, न्याय और कम्पनी कार्य में ही सुधार लाने की कृपा होगी कि :

(क) क्या सर्वेच लोगों के साथ ही रहे भेदभाव पूर्ण व्यवहार को समाप्त करने के उद्देश्य से कानूनी व्यवस्था में कई सुधार करने की आवश्यकता है ;

(ख) क्या न्यायाधीश तथा वकील मुआवजे के भुगतान तथा छुट्टी आदि से बचने के लिए भ्रम-कानूनों के विरुद्ध अमीर लोगों द्वारा दी जाने वाली दलीलों की बारीकियों तथा प्रभावों में अधिक रूचि लेते हैं तथा उन्हें समझते हैं तथा उनमें रूचि लेते हैं ; और

(ग) यदि हां, तो कानूनी व्यवस्था में सुधार कब तक किये जायेंगे और यदि कोई सुधार नहीं किया जाना है तो उसके क्या कारण हैं ?

त्रिधि, न्याय और कम्पनी कार्य मन्त्री (श्री शक्ति सूबन) : (क) जी हां ।

(ख) जी नहीं ।

(ग) प्रश्न ही नहीं उठता ।

Over Invoicing and Under Invoicing by Drug Firms

1242, SHRI RATAN SINH RAJDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Wyeth Laboratories, Abbot Laboratories, Roche Products, Borroughs Wellcome, May and Baker and other companies having more than 26 per cent foreign equity indulge in over-invoicing and under-invoicing with a view to repatriate moneys to their parent companies through this indirect means;

(b) whether any such practice has come to the notice of Government; and

(c) if not, will Government scrutinise the prices at which these companies have imported raw materials and the prices at which they are available in the international markets?

THE MINISTER OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). No instances of over-invoicing and under-invoicing by companies having foreign equity of more than 26 per cent have come to the notice of the Government. The prices of raw materials imported by companies do vary depending upon several factors including the source of import. If any specific instances are brought to the notice of the Government, they would be looked into.

Production of Natural Gas

1243, SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether we are producing Natural gas in our country; and